

Sixteenth Lok Sabha

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Title: Issue regarding mob lynching in the country.

SHRIMATI MEENAKASHI LEKHI (NEW DELHI): Thank you very much, Deputy-Speaker, Sir. I stand before this House to expose the hypocrisy in cases of lynching by the ones who are responsible for 1984 riots. ... (*Interruptions*) There have been three incidents. ... (*Interruptions*)

HON. DEPUTY SPEAKER: No, that matter is over, Madam.

... (*Interruptions*)

SHRIMATI MEENAKASHI LEKHI : Sir, I have to make this point. ... (*Interruptions*)

HON. DEPUTY SPEAKER: Madam, discussion on this matter is over.

... (*Interruptions*)

SHRIMATI MEENAKASHI LEKHI : The 1984 riots to *Kar Sevaks* in 2002, they have been burnt and there is no justice for them. ... (*Interruptions*) There is a problem with pick and choose. ... (*Interruptions*) Lynching across the country is an offence; should remain an offence; and we condemn it. ... (*Interruptions*)

There have been three cases in Rajasthan. ... (*Interruptions*)

HON. DEPUTY SPEAKER: Next speaker is Shri Ashok Chavan.

... (*Interruptions*)

SHRIMATI MEENAKASHI LEKHI : One case in which there was a *dalit* boy being lynched for marrying a Muslim girl. ... (*Interruptions*) There was another case where a smuggler had shot at the Police. ... (*Interruptions*)

HON. DEPUTY SPEAKER: All right, you have raised it, and we have also discussed it.

... (*Interruptions*)

HON. DEPUTY SPEAKER:

Kunwar Pushpendra Singh Chandel,

Shri Sharad Tripathi and

Shri Bhairon Prasad Mishra are permitted to associate with the issue raised by Shrimati Meenakashi Lekhi.